

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.554
TO BE ANSWERED ON 20TH JULY, 2022**

COMPUTERISATION OF PDS

554. SHRI JAYANT SINHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the progress of the End to End Computerisation of PDS Operations Scheme till October 2021, State-wise;**
- (b) the steps taken by the Government to ensure that the scheme meet its targets by 2022; and**
- (c) the steps taken by the Government to ensure the protection of beneficiary data?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The scheme 'End-to-End Computerization of PDS Operations' was initially approved for five (5) years, i.e 2012-2017, which was extended till 31st March 2020. Consequent to this scheme, all the ration cards have been completely digitized and transparency portal and online Grievance Redressal facility/Toll-free number have been implemented in all the States/UTs, online allocation has been implemented in 34 States/UTs and supply chain has been computerized in 31 States/UTs.

(c): States/UTs have been asked to strictly adhere to guidelines/instructions as issued from time to time from different authorities to protect beneficiary data.
